



ESOP Reporting

**Statement of shares allotted to Indian employees / Directors under ESOP Schemes for the year ended March _____
(to be submitted on the letterhead of the Indian Company / Office / Branch through their AD bank)**

We, (Indian Company / Office / Branch), hereby declare that:

a) M/s. (foreign company) has issued shares to our employees / Directors under ESOP Scheme during the year as under:

- (i) No. of shares allotted :
- (ii) Number of employees / Directors who accepted shares :
- (iii) Amount of outward remittance (in FCY and equivalent INR, both) :

b) The effective holding (direct or indirect) of the foreign company M/s. in the Indian company, as on March 31,(Year), is% and

c) The information furnished above is true and correct to the best of our knowledge and belief.

Signature of the Authorised Official :
Name :
Designation :
Date :

To,
The Chief General Manager
Reserve Bank of India
Foreign Exchange Department
Overseas Investment Division
Central Office, Amar Bldg., 5th Floor
Sir P.M. Road, Fort, Mumbai 400 001